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BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.486/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st September 2017, 10.30 A.M

| | | | |
|---------------------|--|------------------------|---------------------|
| Name of the Company | Balaji Edutech Solution Pvt.Ltd. -Vs- Registrar of Companies, WB | | |
| Under Section | 252 (3) | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

| | | | |
|----|---------------------|-----------------------|--------------------|
| 1. | Ms Swapna Choubey | } For the Petitioners | Namrata 21/9/17 |
| 2. | Mr Sidhartha Sharma | | |
| 3. | Ms Namrata Basu | | |

ORDER

Ld. Counsel for the petitioner are present. No one is present from the respondent's side.

Heard. Admit.

Issue notice on the Registrar of Companies, West Bengal [RoC]. For his report. Report may be filed by 30/10/2017.

Registry is directed to issue notice and handover the notice to the petitioner for making effective service of notice on RoC. Petitioner is directed to file affidavit of service within 7 days from today.

List the matter on 15/11/2017.

Sdf

(Jinan K.R.)
Member (J)

Sdf

(Vijai Pratap Singh)
Member (J)